GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 1122 TO BE ANSWERED ON 22ND NOVEMBER, 2019

AYURVEDIC MEDICAL COLLEGES

1122. SHRI OMPRAKASH BHUPALSINH alias PAWAN RAJENIMBALKAR:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether there exists any special reservation scheme for admission in Ayurvedic Medical Colleges in the country, if so, the details thereof;
- (b) whether admission in Ayurvedic Medical Colleges is provided on basis of the NEET score in the ratio of 70 per cent and 30 per cent, itself in Maharashtra including Vidarbha and if so, the details thereof;
- (c) whether the number of Ayurvedic Medical Colleges in Vidarbha and in rest of Maharashtra is higher than in Marathwada region creating difficulties for the students of that area; and
- (d) if so, the steps likely to be taken by the Government including addressing the issue of reservation ratio of 70 per cent and 30 per cent to help the students of Marathwada region to get admission in Ayurvedic Medical Colleges?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): Yes, there exists two types of quota seats for admission in Ayurveda Medical Colleges, including all India Quota and State/ UT Quota.

Under All India Quota, the reservations are applicable for SC/ST/OBC/PwD and EWS in Central Universities and National Institutes. In respect of State Govt. and State Govt. aided colleges reservation is there for SC/ST/PwD.

Under State Quota seats, the reservations are as per the norms of the concerned State Governments.

- (b): NEET Percentile required for eligibility in admission to Ayurveda UG course is 50^{th} Percentile for Unreserved category candidates and 40^{th} percentile for reserved candidates including SC/ST/OBC. In respect of candidate with benchmark disabilities specified under the Rights of Persons with Disabilities Act, 2016, the minimum marks required is 45^{th} Percentile for General Category and 40^{th} Percentile for SC/ST/OBC.
- (c) & (d): Ministry processes the applications that are received from the respective applicants from all over the country and the Ministry has no role in number of applications being received from any particular Region or State.